51

thereof?

Wasteland for afforestation

*278. SHRI S. S. AHLUWALIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether according to the agroscientists, we have nearly 175 million hectares of wasteland which can gainfully be used for afforestation;
- (b) if so, what is the State-wise break-up of this figure;
- (c) what is the area which is treated as alkaline land and the State-wise break-up of such land;
- (d) what steps Government have taken to use the wasteland as also the salt-affected lands for the purpose of afforestation; and
- (e) whether any time-bound programme has been drawn up in this regard; if so what are the details

THE MINISTER OF ENVI-RONMENT AND FORESTS (SHRI BHAJAN LAL): (a) The National Commission of Agriculture (1976) estimated an area of about 175 million ha, as being degraded, of which 150 million ha, are subject to water and wind erosion and about 25 million ha, are degraded through special problems. Some of these would be suitable for afforestation.

- (b) Statement-I is placed on the Table of the House. (See below)
- (c) Statement-II is placed on the Table of the House. (See below)

(d) and (e) The National Waste-

lands Development Board was set up

in May, 1985, to formulate policies

and programmes for stepping up the rate of afforestation in the country. An Action Plan in this regard has been circulated to all the State Governments and the same is placed on the table of the House as Statements III, IV and V show the progress of afforestation during 1985-86 and 1986-87

Statement-I

(Area in lakh ha.)

					,					Total	Problem A	rea
Sl. No.	States/UTs									Due to Soil erosion	Land Degrada- tion	Total
(1)	(2)	-,							~	(3)	(4)	(5)
1	Andhra Prades	sh.	. •			•			•	115.02	7.29	122.31
2	Assam .						•		•	22.17	7.82	29.99
3	Bihar					•	•	٠.,		42.60	22.92	65.52
4	Gujarat .			•	٠.		•	•	•	99.46	26.40	125.86
5	Haryana			. '			•			15, 91	25.71	41 62
6	Himachal Prac	desh	•		• .	•				19.14	• •	19.14
7	J & K		•							8.83	0.10	8.23
8	Karnataka			•	•		. •			109.89	4.14	114 - 03
9	Kerala .			. `	•					17.57	1.78	19_35

93	Willey 1	111311					.R. 1			ાં સ્પા	,0000	34,
1	2									3	4	5
10	Madhya Prades	sh		• .	• ,	•			•	196.10	11.07	207.17
11	Maharashtra						•	•	•	191 81	6.65	198.46
12	Manipur .						•	•	•	3 74	3.60	7.34
13	Meghalaya					•		•		8.37	2.65	11.02
14	Nagaland	•			•	•	. `			4.05	0.77	4 - 82
15	Orissa	•			•	•	•			45.78	32 · 25	78.03
16	Punjab .		• .	•	•	•				10.07	22.23	32.30
17	Rajasthan			•	•		• .			119.02	174.92	373.94
18	Sikkim .			•		•		•		3.03	• •	3.03
19	Tamil Nadu									36.40	1.82	38.22
20	Tripura .			•			•			1.67	1.12	2.79
21	Uttar Pradesh					•	•			71 - 10	60.05	131 . 15
22	West Bengal			•		•				10.33	32.70	43.03
23	A & N Islands			•	•	•			٠.	2.59	••	2.56
24	Arunachal Prac	lesh		•		•				24.44	2.10	26.5
25	Chandigarh			•		• •	•	•		0.01	••	0.0
26	Dadra & Naga	r Ha	veli			•			•	0.12	• •	0.12
27	Delhi .								• .	θ.74	0.01	0.75
28	Goa, Daman &	Diu			•	•		•.		2.00		2.00
29	Lakshadweep	•	•				•			• •	••	
30	Mizoram .			•		•	•			4.21	1.89	6.10
.31	Pondicherry		•	· •	٠	٠	•			0.03	••	0.03
			•	•						1,266.20	449 .99 14.65	1,716.19 14.65
	•		•							1,266.20	464.16	1,730 84

Source.—Developing India's Wasted Lands A Briefing Paper, Centre for Science and Environment, 1986.

Statement-II

•								-		Hectares in Lo
States/UTs						٠.	,	<u>-</u> .,	Sa	dine & Alkali Lands
Andhra Pradesh		•				•			•	2.40
Assam						. •		• ,		• •
Bihar	•		•			•		• ,		0.04
Gujarat	•		•	•			•			12.14
Haryana .					•		•	٠.		5.26
Himachal Pradesh							•			
Jammu & Kashmir						•	•	•		••••
Karnataka			• ·			•	•		• •	4.04
Kerala			•		٠					0.16
Madhya Pradesh	•	•				•				2.42
Maharashtra .			•			•		•	•	5.34
Manipur .		•	•	•	•	•	• .	•	•	••
Meghalaya .			•					•	•	B •-
Nagaland .			•			•	•		•	••
Orissa			,			. ,				4.04
Punjab			•			•			•	6.88
Rajasthan .			• .	•					•	7.28
Sikkim		•	•			•				**
Tamil Nadu			•			•	•			0.04
Tripura			• •			•	٠.			• •
Uttar Pradesh								٠.	•.	12.95
West Bengal .			•		•	•		•		8 · 50
UTs .	•	•	•	•	•	•	•		•	0.16
•								-	-	71 65

Statement-III

ACTION PLAN

The Action Plan drawn up by the National Wastelands Development Board and accepted by the State/UT Governments for implementation has the following key elements:—

1. Identification of Wastelands:

Each State/U.T. Government has been requested to identify wastelands in their territory whether they be in forest area, revenue/common lands or degrated farm lands.

2. People's Involvement:

This will be ensured by the following measures:—

- (a) Decentralised Nurseries: People's nurseries i.e. kisan, schools, women, youth groups, voluntary agencies, etc., will be motivated to meet the increase demand of seedlings.
- (b) Farm Forestry: Farmers will be motivated to take up tree farming on their marginal lands and planting on their field bunds. A rational policy in regard to distribution of seed-lings should be evolved.
- (c) Tree Growers Cooperatives: Tree Growers Cooperatives should be organised with the involvement of farmers in raising and distribution of seedlings and in tree plantations.
 - (d) Voluntary Agencies: The grass-roots agencies Mahila Mandals, Youth groups would also be motivated in nursery raising and tree plantations.
- (e) Tree Pattas: Strips of land along roads, rails, canals, etc., and other degraded land should be given to the rural poor, with usufruct rights on

the trees planted by them on each lands.

3. Nodal Agency:

The State/UT Governments have been requested to identify a single nodal agency for ensuring an integrated approach for the implementation of the programme which is being executed by different agencies, official and otherwise.

4. Seed:

The States/U.Ts have been requested to extend the scope of operation of the existing State Seed Corporations to include the production and supply of fodder, grass and legume seeds to farmers on commercial basis.

5. Leasing of Lands:

The States/UT Governments have been requested to prepare guidelines for leasing of forest and non-forest wastelands for afforestation to the rural poor.

- 6. Forest based industries must be encouraged to afforest wastelands to produce the raw material needed by them. Industries must also be enthused to raise tree cover on wastelands with a view to provide employment to the rural poor as well as to enable them to grow trees on a remunerative basis. The State Governments have been requested to draw up guidelines for the lease of wastelands to industries in this behalf.
- 7 Urban Fuelwood and Green Belts:

The States/UTs have been requested to ensure that town and cities have green belts of fuelwood and fodder plantations to cater to the urban fuelwood and fodder needs.

8. Degraded Forest Areas:

States have been requested to identify degrated forest lands and to reforest them with fuelwood and fodder specits.

9. Forest Development Corporations:

The Forest Development Corporations should obtain wastelands on lease from the Government for raising fuelwood and fodder plantations.

10. Government Departments:

Government Departments, public sector undertakings and other

bodies/institutions having substantial area of unutilised Iands must bring such land under tree cover.

11. Media and Communication:

to Questions

A massive publicity campaign through the traditional media of folk art and culture, radio, television and other audio-visual aids should be undertaken to create awareness among the masses.

12. Monitoring and Evaluation:

The States/U.T. Governments should evolve appropriate monitoring and evaluation machanisms to ensure qualitative implementation of the programme.

Statement-IV

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Targets and Achievements under Afforestation for 1985-86

	State/UT	•							Targets	Achievements		
				\$					(Seedlings in Lakhs)	Seedlings in Lakhs	Area in Ha.	
-	1							,	2	3	4	
. 1	I. Andhra Pra	desh							2600	3156	157800	
2	2. Assam				•	,			400	396	19800	
3	. Bihar		•			·	. •		1500	1523	76150	
4	. Gujarat		•	•					2550	2497	124850	
5	Haryana				•			•	950	937	46850	
6.	. Himachal Pi	radesh	l			•		•.	550	672	33600	
7.	Jammu & K	Lashm	ir	•				• "	350	467	23350	
8.	Karnataka	•				•	•	•	2500	2546	127300	
9.	Kerala	٠.		•		•		•	600	1166	58300	
lo.	Madhya Prac	lesh	-		•			•	3500	3501	175050	
11.	Maharashtra		•			• .			2000	2165	108250	
2.	Manipur		•			•	• ,.		120	125	6250	
3.	Meghalaya	•	• .			•		•	130	111	6550	
á.	Nagaland								180	269	1345	
5.	Orissa		• .	•					2142	1930	9650	

61	Written	Ans	wėrs	3	[17	M	AR.	1987] to	Questions	62
1									2	3	4
16. Pu	njah				•	.	•	•	527	590	29500
17. R a	jasthan			•					. 820	958	47900
18. Sik	kim		•						82	82	4100
19. Ta	milnadu			•				•	1100	1215	60750
20. Tri	pura		• .			•	.•		150	200	10000
1. Uti	ar Pradesh	١.				•			3250	3548	177400
2. We	st Bengal					•			1100	1115	55750
3. A	& N Island	1 s					•		95	95	47500
4. Ar	unachal Pra	adesh							100	103	51500
5. Ch:	andi garh				•			•	2.9	1.52	76
6. D a	dra & Nag	ar H	aveli		•			•	30	91	1550
7. D e	lhi				•			•	25	25	1250
8. Go	a, Daman	Diu			•			•	32	45	2250
9. Lal	cshadweep							•	0.04	0 · 25	12.5
o. Mi	zoram								700	700	35000
1. P or	ndicherry				•				10	11	550
					-	•	Готл	AL .	28095 94	30200 · 77	1514538 .5
		•		÷			•		•	— 1·51 Million —Hectares	- 1·51 Million -Hectare
No	re—Achiev	emen	ts ha	ve be	een rep	orte	d by	the M	inistry of Pro	gramme Imple	mentation.
						Sta	ıtem	emt—\	1		
				Targe	ets and	Aci	rieve 	ments-	-1986-87		
			- 						Seedlings in Lakhs	Achie	evements
	State									Achievements pto Jan., 1987	
	ı								2	3	4

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				-			Seedlings Lak		Achievements				
	Sta	ite								Targets		ievements Jan., 1987	Achieve- ments
		I									2	3	4
1.	Andhra	Prac	lest			•	•	•		30	00	2747	13735
2.	Assam	•		•			•		•	40	Ю	625	31250
3.	Bihar	•	•							260	0	2711	135550
4.	Gujarat		•		•`		•		•	163	1	2271	113550
5.	Haryana		•	•			•		•	72	25	644	32200
6.	Himachal	Pra	adesh				• .			62	5	567	28350

63

	1	•						2	3	4
7.	Jammu & Kashmir					•		522	244	12200
8.	Karnataka .		٠			,•		2500	2279	113950
9.	Kerala .	٠.			•	•		1200	1519	759 50
10.	Madhya Pradesh	•						3700	3920	196000
11.	Maharashtra .		•				•	2400	2352	117600
12.	Manipur .		•			•		160	144	7200
13.	Meghalaya .		•			•	•	150	158	7900
14.	Nagaland .	•			•	•	•	350	403	20150
15.	Orissa .			•	•	Ĺ		2400	2161	108050
16.	Punjab .			٠			•	550	502	25100
17.	Rajasthan .	•				•		1100	1315	67750
18.	Sikkim .	•	•	•		•	•	110	114	5700
19.	Tamil Nadu							2400	1711	85550
20.	Tripura		•	•	٠.	•	•	320	268	13400
21.	Uttar Pradesh .			•		•	•	4500	4865	243250
22.	West Bengal .							1400	1365	68250
23.	A & N Islands			•	٠		•	120	116	5800
24.	Arunachal Pradesh		•			•		125	26	1300
25.	Chandigarh .			•		•		3 · 40	3.6	180
26.	Delhi .				•			50	44	2200
27.	Dadra & Nagar H	avel	i .				•.	30	31	1550
28.	Goa, Daman, Diu			• i		•	•	75	68	3400
29.	Lakshadweep .					•,	•	0.12	0.27	13.5
30	. Mizoram	•			•	•		1128	1284	64200
.31	Pondicherry .		•			•	• _	10	8 · 93	446 · 5
					Тот	AL.	-	34284 · 52	34460 80	17230 · 40

Grain Glut

*279. SHRI KAPIL VERMA: Will the Minister of COMMERCE be pleased to state in what manner the world grain glut, which is likely to accentuate further during 1986-87, is likely to affect developing countries like India which have recently acquired grain export appabilities and what measures are being taken

to ensure that India does not fail to get a foot-hold in the competitive international market?

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKER): The grain glut in the international market does continue. However, it has been possible to export wheat in limited quantities.